

**GOVERNMENT OF INDIA**  
**MINISTRY OF HOUSING AND URBAN AFFAIRS**  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 2278**  
**ANSWERED ON 16/12/2024**

**INFRASTRUCTURE DEVELOPMENT AND SMART CITIES**

**NO. 2278. SHRI K.R.N. RAJESHKUMAR:**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:**

- (a) the manner in which Government plans to accelerate infrastructure development under the National Infrastructure Pipeline (NIP);
- (b) the steps being taken to ensure timely completion of Smart Cities projects and improve urban infrastructure; and
- (c) the manner in which Government is addressing the issue of housing shortages, particularly for economically weaker sections and low-income groups?

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS  
(SHRI TOKHAN SAHU)**

- (a) As per the information provided by Department of Economic Affairs, Ministry of Finance, the National Infrastructure Pipeline (NIP) comprises brownfield and greenfield infrastructure projects of above INR 100 Crores across both economic and social infrastructure sectors, implemented by all the States and Union Territories of India and 22 Infrastructure Ministries of Govt. of India. NIP projects are housed on the India Investment Grid (IIG) portal (<https://indiainvestmentgrid.gov.in/>). This platform provides dynamic and comprehensive information on infrastructure projects at various stages of implementation cycle that are funded by public investment and private financing.

Under NIP, 650 multi-sectoral transformative projects amounting to ₹76,338 crore have been taken up from Smart Cities Mission, out of which 592 projects (91%) amounting to ₹71,192 crore have been completed. It includes projects to improve urban infrastructure including, *inter-alia*, Water Sanitation & Hygiene (WASH), Smart Mobility (Non-Motorized Transport (NMT), Public Bicycle Sharing (PBS), Smart Energy, Vibrant Public Spaces, Economic & Social Infrastructure (Incubation & Skilling Centres, Smart Classrooms, & Digital Libraries), Environment improvement (Integrated Solid Waste Management facility) and Integrated Command & Control Centres (ICCC) for effective management of urban services by harnessing the power of digital technology for data-driven governance and last mile service delivery to its citizens.

- (b) The Ministry of Housing and Urban Affairs (MoHUA) has a multi-level review structure to expedite the progress of projects under Smart Cities Mission (SCM). At State level, Mission implementation is monitored by the State level High Powered Steering Committee (HPSC) chaired by the Chief Secretary. At the National level, implementation is monitored by an Apex Committee headed by Secretary, MoHUA. Nominee Directors of MoHUA on the Boards of SPVs monitor progress in respective cities on a regular basis. MoHUA also regularly interacts with the States /Smart Cities through video conferences, review meetings, field visits, regional workshops, Chief Executive Officer's (CEO's) Conference etc. at various levels to assess the performance of the 100 smart cities/ ULBs and handhold them for improving the same, wherever required.
- (c) Government of India's policy and strategy for Indian Urban Development follows the provisions as laid down in the Constitution of India. It is pertinent to mention here that 'Land' and 'Colonization' are State subjects. Further, as per the 12th Schedule of Indian Constitution (Article 243W), Urban Planning including Town Planning is the responsibility of Urban Local Bodies (ULBs)/ Urban Development Authorities. However, Government of India views high urbanization as an opportunity towards aspirations of faster economic development. Government of India supplements the efforts of the States through schematic interventions/ advisories.

MoHUA extends Central Assistance under Pradhan Mantri Awas Yojana–Urban (PMAY-U) since June 25, 2015, to provide pucca house to eligible urban beneficiaries (especially to economically weaker sections and low-income group) across the country. PMAY-U a demand driven scheme wherein States/UTs have conducted demand survey through their ULBs/ implementing agencies in their respective jurisdictions, based on eligibility criteria.

On the recommendations of the State/UT Governments under PMAY-U, a total of 118.64 lakh houses have been sanctioned by the Ministry, out of which 114.23 lakh have been grounded and more than 88.32 lakh are completed/delivered to the beneficiaries as on 02.12.2024.

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